

**BALASUBRAMONIYAN:** (a) and (b) According to available information, the number of civilians killed, abducted and injured and security force personnel killed and injured in terrorist related violence in Jammu and Kashmir from 1.6.1996 upto 15.2.1997 is as under:

	Civilians			Security Force Personnel	
	Killed	Abducted	Injured	Killed	Injured
June'96	114	50	137	5	65
July	185	66	252	18	41
August	141	62	168	22	36
September	103	41	213	15	76
Oct.	88	55	90	26	48
Nov.	89	37	82	15	70
Dec.	116	53	100	23	46
Jan'97	90	56	123	4	23
Upto 15.2.97	49	17	39	8	8

(c) The number of terrorists including foreign mercenaries, killed and apprehended during the period is as under:

	No. of Terrorists	
	Killed	Apprehended
June'96	70	171
July	127	205
August	170	189
Sept.	95	171
Oct.	85	134
Nov.	94	87
Dec.	34	93
Jan.'97	75	119
Upto 15.2.97	23	41

These include 87 foreign mercenaries who were killed and 12 who were apprehended.

(d) 1254 AK series rifles, 662 pistols/revolvers, 52 UMGs, 30 sniper rifles, 39 RPGs, 137 Rocket launchers/Boosters, 24 grenade launchers and a large quantity of explosives and ammunition of various kinds and accessories were recovered from militants during this period.

(e) 122 persons were killed, 95 injured and 50 were abducted in Doda and other areas of Jammu region from 1.6.1996 to 15.2.1997.

(f) to (h) Some instances of temporary migration of some families from areas in Doda, Udhampur and Rajouri Districts were reported on some occasions during this period. After assurances were given by the local administration and various confidence building measures taken, most such families are reported to have returned to their native places. The measures taken to contain terrorist activities and possibilities of migration include

establishment of village Defence Committees, intensified vigilance/patrolling on the border/LOC and in the hinterland, sustained operations to flush out militants, establishment of pickets in vulnerable areas, efforts to further strengthen and reactivate the local police, strengthening of the intelligence machinery, streamlining of the arrangements for coordination among the various security agencies etc.

The operations of the security forces and various aspects of the security situation are being kept under close and continuous review both at the State and Central Government levels.

#### Crude Oil Production

757. SHRI B.L. SHARMA 'PREM':  
SHRI YELLAIAH NANDI:  
SHRIMATI RATNMALA D. SAVANOR:  
SHRI S.D.N.R. WADIYAR:  
SHRI RAM NAIK:  
SHRI A. SAMPATH:

Will the PRIME MINISTER be pleased to state:

(a) the production and demand of crude oil during the last three years, year-wise;

(b) the production and demand of petroleum products during the last three years, year-wise;

(c) the total import of crude oil and petroleum products during the last three years, year-wise;

(d) the expenditure incurred by the Government for the above import during the last three years, year-wise;

(e) whether the Government propose to reduce the import; and

(f) if so, the steps proposed in this regard?

THE MINISTER OF THE STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU):  
(a) to (d) The production and consumption of crude oil and petroleum products, its imports and expenditure incurred thereon during the last three year was as under:

	(Million tonnes)		
	1993-94	1994-95	1995-96 (Provisional)
Crude Oil			
Production	27.026	32.239	35.145
Consumption	54.296	56.534	58.741
Imports	30.822	27.349	27.342
Value(Rs.Crores)	10689	10316	11517
Petroleum Products			
Production	51.084	52.927	55.081
*Consumption	60.812	65.437	72.569
Imports	12.076	13.961	20.335
Value(Rs. Crores)	7041	7522	12578

\* This excludes consumption of products imported by private sector.

(e) and (f) Various steps being taken to increase indigenous production of crude oil and petroleum products and thereby reduce imports are-

(i) Increasing indigenous production of crude oil by developing new schemes and additional development of existing fields.

(ii) To meet the growing demand of petroleum products in the country the Government has opened refining sector for private investment. Based on all LOIs issued, refining capacity is expected to increase from existing 60.55 MTPA to about 131 MTPA by 2001-02 on implementation of LOI issued.

(iii) Encouraging the participation of private/joint venture in the oil sector.

(iv) Enhancing exploration of hydrocarbons and increasing reserves through seismic surveys, deep water exploration, acquisition of acreages/reserves abroad and exploration in frontier areas.

#### Centrally Sponsored Schemes

758. SHRI RAVINDRA KUMAR PANDEY  
SHRI VIJAY KUMARA KHANDELWAL  
SHRI RAMESHWAR PATIDAR  
SHRI SANDIPAN THORAT  
SHRI A.G.S. RAMBABU

Will the Minister of PLANNING & PROGRAMME IMPLEMENTATION be pleased to state:

(a) whether the Government have reviewed the performance of major projects/schemes in various sectors recently;

(b) if so, the details thereof, sector-wise, State-wise;

(c) the action taken/proposed to be taken to accelerate performance of limping projects; and

(d) the details of improved monitoring mechanism carried out/set up recently and fresh initiative taken to ensure achievement of the set targets?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI YOGINDER K. ALAGH): (a) and (b) Yes, Sir. The DPI has been reviewing every month the progress of major projects (costing Rs.100 crores and above) in various sectors. Project wise details are given in the project implementation status report for the quarter April-June 1996. The copy of the Report is available in the Parliament library.

(c) and (d) The action being taken/proposed to be taken by the Government vary from project to project and time to time. However, the nature of measures by the Government in general in the implementation is given in the enclosed Statement. The fresh initiatives taken by the Government for achieving the said targets of project

implementation are (i) proposal to introduce on-line monitoring system (ii) prioritisation of projects within available resources (iii) weeding out/privatisation of projects making slow progress and laying more emphasis on accountability in project implementation through the system of Memoranda of Understanding between Government and the Chief Executive of project implementing agencies. The Approach Paper to the Ninth Five Year Plan has endorsed these policies in a separate section and this has been approved by the National Development Council.

#### Statement

*Steps taken by the Government to streamline for preparing the original estimates and implementation of projects for reducing overrun.*

- i) Two-stage project approval.
- ii) On line computerised monitoring system is being implemented.
- iii) Intensive monitoring of projects at various levels to identify constraints and take remedial measures.
- iv) Formation of Empowered Committees with adequate financial powers.
- v) Review by the Committee of Secretaries of the specific projects facing constraints.
- vi) Setting up of project management team with tenure co-terminus with the gestation period of the project.
- vii) Improving contract management system.
- viii) Delegation of powers to field level executives.

[Translation]

#### CAT

759. SHRI KASHI RAM RANA: Will the PRIME MINISTER be pleased to state:

(a) whether any judgement has been given by the Central Administrative Tribunal against Class-I officers during the last two years;

(b) if so, the names of those officers, department-wise; and

(c) the action taken or proposed to be taken against such officers?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.R. BALASUBRAMONIYAN): (a) to (c) 44335 cases were disposed of by the Central Administrative Tribunal during the period 1.1.1995 to 31.12.96. These included cases of all categories of Government servants including Group-A officers. Information regarding cases decided by the Tribunal in favour of or against Group-A officers is not maintained centrally.